

In the National Company Law Tribunal, Jaipur

IB No. 688/ND/2018

TA No. 131/2018

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Jasch Industries Ltd. Applicant/Petitioners

VS.

Rajshree Rubber Industries Pvt. Ltd.Respondent

Order delivered on 14.09.2018

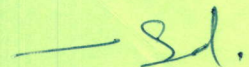
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Himanshu Sharma, Adv.

For Respondent(s) : None- appeared

ORDER

Learned AR for the petitioner is present and states that the order dated 23.08.2018 has been duly complied with and that an affidavit in this regard will be filed during the course of the day itself. In relation to compliance of service of notice upon the Corporate Debtor in relation to transfer of proceedings, let the filing of the affidavit be done today itself. Post the matter on 27.09.2018.



**(R. Varadharajan)
Member (Judicial)**